

Ltd. had imported 3000 vials of Alpha Interferon Inj. from M/s. National Geno Sciences Inc., U.S.A. @ \$ 34 per vial as its C.I.F. cost. The entire stocks had been destroyed on 7th May, 1991, under instructions from foreign supplier in the presence of Drug Inspector, Bangalore Dist., And hence no sales were effected.

(c) and (d) Yes, Sir.

"Light and Sound" Show at Shaniwarwada, Pune

673. SHRI SURESH KALMADI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal for a "Light and Sound" show at Shaniwarwada, Pune; and

(b) if so, what progress has been made in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) (a) No, Sir.

(b) Does not arise.

Radio and T.V. sets in the country

674. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) what is the number of T.V. and radio sets in the country; and

(b) what is their annual production?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) The number of TV and Radio sets in the country can be estimated on the basis of their production and assuming their average life period of 10 years. The production of Radio and TV sets in the country during the last 10 years (1981-90) is given below:—

Radio	70.75 million nos.
B&W TV	21.82 million nos.
CTV	6.73 million nos.

(b) The annual production of TV and Radio sets during the last 3 years is as follows:—

(Million Nos.)			
Year	Radio Receivers	B&W	CTV
1988	8	4.4	1.3
1989	8	4.0	1.2
1990	6	3.6	1.2

Non-availability of foreign exchanges to public sector undertakings

675. SHRI PASUMPON THA. KIRUTTINAN: Will the PRIME MINISTER be pleased to state:

(a) whether certain giant Public Sector Undertakings are facing difficulties on account of non-availability of foreign exchange to meet their contractual obligations;

(b) if so, the names of such units, and their actual requirements of foreign exchange; and

(c) the measures taken by Government to tackle the situation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) Information is being collected and will be laid on the Table of the House.

Export of molasses by Sugar factories

676. SHRI PASUMPON THA. KIRUTTINAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Sugar Mills Association have approached the Government of India for seeking permission for export of Molasses;

(b) if so, Government's reaction thereto and the quantity of Molasses available for export with the sugar factories in Tamil Nadu;

(c) whether the Tamil Nadu Government have applied for licence to start distillery units under cooperative sector; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):

(a) Yes, Sir.

(b) Government of Tamil Nadu have offered 1 lakh M.T. of molasses of export. Permission for export of 40,000 MT of molasses from Tamil Nadu has been given. Release of further quantities will be considered after a review of requirements of all deficit States has been made.

(c) No, Sir.

(d) Does not arise.

Sale of confiscated goods

677. **DR. RATNAKAR PANDEY:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Audit Report of NCCF for the year 1987-88 reveals that confiscated goods worth about Rs. 20,772/- were sold to Krishan Nagar Cooperative Store, Delhi without payment and without raising any sale invoice by the Branch Incharge, Chandigarh;

(b) whether the connivance of the said officer with Krishan Nagar Coop. Store is established by the fact that on the face of clear instructions from Delhi Branch on 9-11-87 not to supply further stock of confiscated goods on 14-11-87 to the said stores;

(c) whether it is also a fact that major penalty has been recommended to be imposed on the said officer by the CVC, to whom the matter was referred to by the NCCF; and

(d) if so, what are the reasons for delaying the termination of the involved officer by the NCCF ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA-

LUDDIN AHMED): (a) and (b) The audit report for 1987-88 (July to June) pertaining to Delhi Branch of the NCCF refers to a difference of Rs. 18,928.80 on account of non-adjustment of supply of confiscated goods made by the Chandigarh Branch of the NCCF to their Delhi Branch for distribution of the said confiscated goods to the Krishna Nagar Cons. Coop. Stores Ltd. Delhi. The Officer concerned of the Chandigarh branch allowed credit sale of confiscated goods to M/s. Krishna Nagar Cons. Coop. Store Ltd., Delhi, violating the guidelines issued by the Head Office of the NCCF.

(c) and (d) No Sir, minor penalty proceedings have been initiated against the officer by the NCCF in consultation with the Central Vigilance Commission.

Decline in the investment by drug manufacturers

678. **SHRI KRISHNA KUMAR BIRLA:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there is growing decline in the investment by drug manufacturers in the country and the investment being made in other areas;

(b) if so, what is the percentage of decline and reasons therefor;

(c) what is the annual percentage of shortage in the drugs anticipated in the coming years; and

(d) what steps have been taken/proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):

(a) to (d) According to the trends available from the industrial approvals granted in the pharmaceutical sector during the years 1988-90, there does not appear to be any decline in investments. Corrective action for removing disincentives, if any, in increasing production or channelising of new investment is being examined as part of review of DPCO, 1987.